

## NOTICE

Please take notice that Hon'ble Division Bench No.03 comprising Hon'ble Mr. Justice S. Chandrasekhar and Hon'ble Mr. Justice Ratnaker Bhengra will not sit today i.e on 16.08.2022. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, of the roster of Their Lordships may be mentioned before Hon'ble Division Bench No.02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Deepak Roshan in court No.12.

Please take notice that Hon'ble Mr. Justice S. Chandrasekhar will not hold Court today i.e on 16.08.2022.

Please take notice that Hon'ble Mr. Justice Ratnaker Bhengra will sit single today i.e on 16.08.2022 at 11.00 A.M. in Court No.08 and take up the cases listed in Notified List before His Lordship.

By Order,

Sd/-

Dated the 16<sup>th</sup> August, 2022  
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Tuesday The 16<sup>th</sup> August 2022**

**COURT NO. 8**

**SINGLE BENCH (BENCH ID-24727)**

**AT 11:00 AM**

**HON'BLE MR. JUSTICE RATNAKER BHENGRA**

**Orders(with defect)**

1 B.A./5658/2022 JASTIN TIGGA vs AJAY KR PATHAK ACHYUT SWAROOP MISHRA PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

**Fresh Filing (Admission)**

2 B.A./7842/2022 NIMAI CHANDRA MAHATO ALIAS NEMAI CHANDRA MAHATO vs PRATIUSH LALA DEEPAK SAHU SHAILESH KR SINHA  
THE STATE OF JHARKHAND  
ARMS ACT,1959

3 B.A./7844/2022 KAUSHLESH KUMAR SINGH vs KISHORE KR MISHRA SHUBHAM MISHRA NIKI SINHA  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

4 B.A./7845/2022 TARIKUL SHEIKH ALIAS TARIKUL SEIKH vs JITENDRA NATH UPADHYAY SOMESHWAR ROY  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

5 B.A./7846/2022 RIKESH SINGH ALIAS RIKKI ALIAS VICKY vs RAHUL PANDEY BISHAMBHAR SHASTRI  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

6 B.A./7848/2022 RAJU SINGH vs KUMAR NILESH SUNIL KUMAR DUBEY  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

7 B.A./7850/2022 ALAM ANSARI ALIAS PINTU KUMAR vs RANDHIR KUMAR PINKI KUMARI SANTOSH KUMAR SHUKLA  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

8 B.A./7851/2022 SANJEEV KUMAR MISHRA ALIAS CHHOTU KUMAR vs RAHUL PANDEY RAJESH KUMAR  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

9 B.A./7852/2022 TIBU ALIAS JITENDRA GANJHU vs AVILASH KUMAR DEEPAK KUMAR SACHIN MAHATO SAHIL VISHWANATH ROY  
THE STATE OF JHARKHAND  
ARMS ACT,1959

10 B.A./7853/2022 JITENDRA GANJHU vs AVILASH KUMAR DEEPAK KUMAR SACHIN MAHATO SAHIL RUBY PANDEY  
THE STATE OF JHARKHAND  
ARMS ACT,1959

11 B.A./7858/2022 SARIKUL SHEIKH ALIAS SARIKUL SEIKH vs JITENDRA NATH UPADHYAY SNEHLIKA BHAGAT  
THE STATE OF JHARKHAND  
INDIAN PENAL CODE, 1860

12 B.A./7859/2022 MD IMTIYAZ vs LALAN KR SINGH PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE  
THE STATE OF JHARKHAND  
PREVENTION OF CRULETY TO ANIMAL

**NOTIFIED CASES CAUSELIST COURT NO 8-FOR TUESDAY THE 16TH AUGUST 2022 HIGH COURT OF JHARKHAND, RANCHI - 2 -**

13	B.A./7861/2022	INDAL PASWAN <b>vs</b> THE STATE OF JHARKHAND	RAMESH KUMAR PAWAN KUMAR SINGH	KUMARI RASHMI
	INDIAN PENAL CODE, 1860			
14	B.A./7862/2022	VISHWANATH PRASAD <b>vs</b> THE STATE OF JHRKHAND	JASVINDAR MAZUMDAR ROHAN MAZUMDAR SAMEER RANJAN NISHANT KUMAR ROY	BHOLA NATH OJHA SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE
	DOWRY PROHIBITION ACT, 1961			
15	B.A./7863/2022	SANJAY YADAV ALIAS SANJAY KUMAR YADAV <b>vs</b> THE STATE OF JHARKHAND	RAHUL PANDEY	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
16	B.A./7864/2022	CHANDAN KUMAR ALIAS CHANDAN AGARWAL <b>vs</b> THE UNION OF INDIA THROUGH CBI	SOURAV KUMAR	PRASHANT PALLAV
	PREVENTION OF CORRUPTION ACT 1988			
17	B.A./7865/2022	CHANKEY VERMA ALIAS CHANKY <b>vs</b> THE STATE OF JHARKHAND	RAKESH KUMAR	BHOLA NATH OJHA
	INDIAN PENAL CODE, 1860			
18	B.A./7866/2022	SONU KUMAR BHAGAT <b>vs</b> THE STATE OF JHARKHAND	RANJIT KUMAR S P ROY	SUNIL KUMAR DUBEY
	INDIAN PENAL CODE, 1860			
19	B.A./7867/2022	PANKAJ YADAV <b>vs</b> THE STATE OF JHARKHAND	SAMEER RANJAN JASVINDAR MAZUMDAR NAVEEN KUMAR	VEERVIJAY PRADHAN
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
20	B.A./7868/2022	SUSHIL DUBEY <b>vs</b> THE STATE OF JHARKHAND	PRADEEP KR PRASAD	PRABHU DAYAL AGRAWAL
	INDIAN PENAL CODE, 1860			
21	B.A./7869/2022	SAURAV SINGH <b>vs</b> THE STATE OF JHARKHAND	RAHUL PANDEY	RAJENDRA RAM RAVI DAS
	ARMS ACT,1959			
22	B.A./7870/2022	GIYASUDDIN SEKH ALIAS SK <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	V.S.SAHAY
	INDIAN PENAL CODE, 1860			
23	B.A./7871/2022	PHUL KUMARI DEVI <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	RAVI PRAKASH
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
24	B.A./7872/2022	ASHOK RAY <b>vs</b> THE STATE OF JHARKHAND	PRASHANT KUMAR RAI	ANURADHA SAHAY
	STATE EXCISE ACT			
25	B.A./7875/2022	SANTOSH KUMAR MAHTO <b>vs</b> THE STATE OF JHARKHAND	SONAL JAISWAL INDRAJIT SINHA AWINASH KUMAR ANKIT VISHAL AJAY KUMAR SAH	KUMARI RASHMI
	INDIAN PENAL CODE, 1860			
26	B.A./7878/2022	MD WASIM ALIAS MD SHAHJAD ALAM <b>vs</b> THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR PRIYANKA MANISH KUMAR SINGH	SHIV SHANKAR KUMAR
	INDIAN PENAL CODE, 1860			
27	B.A./7879/2022	RAJU SAHU <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	SHWETA SINGH
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			

**NOTIFIED CASES CAUSELIST COURT NO 8-FOR TUESDAY THE 16TH AUGUST 2022 HIGH COURT OF JHARKHAND, RANCHI - 3 -**

28	B.A./7880/2022 ARMS ACT,1959	ISTIYAK ANSARI <b>vs</b> THE STATE OF JHARKHAND	VANI KUMARI SUJAY DAYAL SUMAN SAURAV	SARDHU MAHTO
<b>Admission</b>				
29	B.A./6807/2022 INDIAN PENAL CODE, 1860	PANCHU ORAON <b>vs</b> THE STATE OF JHARKHAND	CHETAN K. NAGESH ARVIND KR LALL	VINEET KUMAR VASHISTHA
30	B.A./6820/2022 INDIAN PENAL CODE, 1860	VIJAY SAHA ALIAS VIJAY KUMAR <b>vs</b> THE STATE OF JHARKHAND	INDU SHEKHAR GUPTA	VEERVIJAY PRADHAN
31	B.A./6873/2022 INDIAN PENAL CODE, 1860	BAIJNATH SINGH <b>vs</b> THE STATE OF JHARKHAND	S P ROY RANJIT KUMAR	LILY SAHAY
32	B.A./6919/2022 INDIAN PENAL CODE, 1860	PREM BEDIYA <b>vs</b> THE STATE OF JHARKHAND	MD. SAJID YUNUS Md. IMRAN ANSARI	RAJESH KUMAR DINESH KUMAR
33	B.A./7113/2022 INDIAN PENAL CODE, 1860	LAKHINDER MANJHI ALIAS LAKHINDER HEMBRAM ALIAS LAKHINDRA MANJHI <b>vs</b> THE STATE OF JHARKHAND	RAMESH KUMAR DILIP KR CHAKRAVERTY	NAWIN KR SINGH
34	B.A./7126/2022 NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	SURESH PRASAD KESHRI <b>vs</b> THE STATE OF JHARKHAND	SUNITA KUMARI	PRIYA SHRESTHA
35	B.A./7280/2022 ARMS ACT,1959	MD IMDAD ALIAS MUNNA <b>vs</b> THE STATE OF JHARKHAND	BINOD KUMAR JHA FAISAL KHAN	LILY SAHAY PRIYANKA HEMANT KR SHIKARWAR MANISH KUMAR SINGH SHAURYA
36	B.A./7337/2022 INDIAN PENAL CODE, 1860	MANOJ KUMAR <b>vs</b> THE STATE OF JHARKHAND	SHASHI KANT THAKUR	PRAVEEN KR APPU
37	B.A./7395/2022 INDIAN PENAL CODE, 1860	VIKASH BAGATI <b>vs</b> THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR ANUSHKA SHARMA ROHAN MAZUMDAR	SHIV SHANKAR KUMAR
38	B.A./7455/2022 INDIAN PENAL CODE, 1860	DASHO MANDAL ALIAS DASO MANDAL <b>vs</b> THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR VIKRAM SINGH ANUSHKA SHARMA SAMEER RANJAN	PRABHU DAYAL AGRAWAL
39	B.A./7460/2022 INDIAN PENAL CODE, 1860	JAIRAM MAHTO ALIAS AJAY PATEL ALIAS AJAY MAHTO <b>vs</b> THE STATE OF JHARKHAND	SATISH KUMAR NARESH PD THAKUR	V.S.SAHAY
40	B.A./7480/2022 INDIAN PENAL CODE, 1860	MANISH KUMAR SAHU ALIAS MANISH KUMAR <b>vs</b> THE STATE OF JHARKHAND	MOHIT PRAKASH DANISH ALAM VANI KUMARI	MOHUA PALIT